

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2014

Dated : 22nd July, 2015

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. S.K. Aggarwal R3 & R5

ORDER

Bench is not assembled today.

Matter is posted for **26st August, 2015.**

Court Master

rkt